## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.539/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Ghorpade Farms Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Prasad H. Joshi	Practising Company Secretary (Authorised Represe	Atative)
2	Shronik Hay Nogamkar	PCS (Authorised Pepoesse	ntertine) Lig

## ORDER CP 539/252(3)/NCLT/MB/MAH/2017

On the withdrawal Memo moved by the Professional appearing on behalf of the Petitioner, this Company Petition is hereby dismissed with liberty to file afresh in accordance with law.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)